


HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal the 22nd May, 2026

No. HCMEST-12012/1/2025-ESTT-II SECTION-HCM-Part(1)/ 12669. : In pursuance of this Registry's earlier Notifications dated 5th December, 2025 and 10th February, 2026, regarding compassionate appointment under the Die-in-Harness Scheme in the District Courts of Manipur, it is hereby informed that the following persons who have failed to reach the minimum typing speed of 20 w.p.m. in the Computer Typing Test which was held on 27th February, 2026 are granted another opportunity to appear for the said test, which will be held on **18th July, 2026 at 2.00 p.m.** at the **High Court Complex**:

Sl. No.	Name
1	Yumkham Saratchandra Roy
2	Leichombam Kamala Devi
3	Moirangthem Romeshkumar Singh

All Presiding Officers are requested to kindly ensure that the persons, whose names are listed in the above table and who are posted under their control, are relieved on time to appear in the above mentioned test on the above mentioned date and time.


(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Secretary (Judicial), Government of Manipur.
6. All the District & Sessions Judges/ Judge, Family Courts/ Judge, Special Court (ND&PS), Manipur.
7. The Registrar (Vigilance), High Court of Manipur.
8. The Joint Registrar (Judl.), High Court of Manipur.
9. The System Analyst, High Court of Manipur
- for uploading the same in the official website of this Registry
10. The Superintendent, Establishment – II.
11. Notice Board.
12. Concerned File.